

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

IA 1757/2024 In C.P. (IB)/1161(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: **PARTE CASTERS PVT. LTD.**

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1757/2024 –

1. Mr. Darshan Suvarna, Advocate i/b Vigil Juris appeared for the Applicant.
2. The present application is filed by the Liquidator under Regulation 13 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016 to place on record preliminary report and Asset Memorandum.
3. Accordingly, it is taken on record.
4. In view of the aforesaid, **IA No. 1757/2024** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna